

taken. Special Import Licence was a mechanism to allow import of certain restricted items but consequent to removal of QRs, the same has become redundant. The Duty Entitlement Passbook Scheme has not been abolished. RBI has also reduced the pre[^]ost shipment export credit rate. Efforts are being made by the Customs to clear the pending cases of duty drawback and DEPB. For reducing the transaction cost, DGFT Offices have been computerised and electronic filing facility has been extended to reduce interface and transaction time. A large number of Custom houses have also been computerised. Most of the recommendations of the High Powered Committee on Transaction Cost have already been implemented. The setting up of the Agri-export zones would help in creation of infrastructure facilities for export of perishable commodities in the horticulture and floriculture sectors. A beginning has been made for the involvement of State Governments in the export facilitation exercise with a budgetary allocation of nearly Rs. 100 crores for disbursement to the States based on certain objective criteria.

Free radio frequency to cellular operators

•551. DR. C. NARAYANA REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have any proposal to award radio frequencies free of charge to cellular operators; and

(b) if so, what will be the loss of revenue to Government?

THE MINISTER OF COMMUNICATIONS (SHRI RAM VILAS PASWAN): (a) No, Sir. Government have no proposal to award radio frequencies free of charge to cellular operators.

(b) Does not arise.

Pending Irrigation projects of Orissa

•552. SHRI RAMACHANDRA KHUNTIA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that many irrigation projects of various States are pending with Government for a long time;

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(b) how many projects have been received from Orissa alongwith the details of the projects; and

(c) how many of them have already been cleared and how many are pending with Government?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI): (a) to (c) Out of 178 irrigation projects received from various States in the Central Water Commission for techno-economic appraisal, 99 projects had been accepted as on 31-3-2001 by the Advisory Committee of the Ministry of Water Resources, subject to certain observations.

22 Nos. irrigation projects have been received from the Government of Orissa, out of which 17 Nos. have already been accepted by the Advisory Committee of the Ministry of Water Resources, subject to certain observations. Remaining 5 Nos. of irrigation projects are in different stages of appraisal. The details of these projects are given in the Statement.

Statement

Appraisal status of irrigation projects of Orissa

SI. No	Name of Projects	Estimated Cost (Rs. in Crore)	Benefits in Thousand Hectares	District* benefited	Status
1	2	3	4	5	
1.	lb Irrigation Project	966.03	115	Sundergarh	A
2.	Imp. of Taladanda Main Canal and Distributory No. 12	57.06	13.24	Cuttack Jagatsitgpur	A
3.	Drainage Development (Pbase-I) in Mahanadi Delta ST-I&II	227.75	47.80	Cuttack, Puri	A
4.	Turi-Guntat Irrigation Project (Medium)	53.96	9.14	Nowrangpur	A
5.	Mahendratanya Irrigation project (Medium)	68.96	7.940	Gajapati	A

1	2	3	4	5
6.	Anandpur Barrage Project (Major)	482.26	69.12	Keonjar, Bhadrak, Balasore B
7.	Ong Dam Project (Major)	304.66	34.50	Baragarb B
8.	Kanupor Irrigation project (Major)	428.32	47.71	Keonjar B
9.	Brutang (Major)	227.25	31	Navagarh B
10.	Upper Indravati Ext. Project (Major)	136.67	41.79	Kalahandi B
11.	Upper Kolab Extension project (Major)	71.66	19.28	Koraput, Nowrangpur B
12.	Imp. to Sawn Canal System of Hirakud Distribution System	34.92	16.28	Sambalpur, Bolangir B
13.	Imp. of Salki Irri. Project (Major)	10.80	19.89	Boudh B
14.	Maioire (Medium)	37.70	10.43	Dhenkanal B
15.	Telangir (Medium)	106.19	13.83	Koraput B
16.	Rukrua (Medium)	15.15	7.65	Sundargarh B
17.	Dhauragoth (Medium)	16.80	3.01	Dhenkanal B
18.	Ret (Medium)	86.14	9.78	Kalahandi B
19.	Upper Lanth (Medium)	48.99	6.11	Bolangir B
20.	Samakoi (Medium)	43.85	10.89	Angul B
21.	Cheligada (Medium)	52.96	3.12	Gajapati B
22.	Hadua Irrigation Project (Medium)	61.48	5.73	Cuttack B

Status: (A) Under Correspondence

(B) Put up to Advisory Committee & accepted subject to observations.

Import duty on sugar and vegetable oil

*553. SHRI SATISH PRADHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government have any proposal for controlling import of unnecessary agro-products like sugar, vegetable oils, etc. by charging reliable import duty for safeguarding and benefiting domestic agro-products; and

(b) if so, the details thereof?